

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 18 of 2013

Dated : 06th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Dhananjay
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt
Mr. Anuj Berry
Mr. Abhimanyu Ghosh for R-2
Mr. Rohit Rao N.
Mr. Ritesh K. Chowdhary for R-4**

ORDER

It is submitted that the final Order has been passed by the Central Commission in this matter. The learned counsel for the Appellant wants to go through the said Order and make submissions in this Appeal.

As agreed by the learned counsel for the parties, post the matter for further hearing on **27.03.2014.**

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**